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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DÉSTRUCTION OF RECORD RULES,1990)

INDEX

O.A/T.A No....33/2005... R.A/C.P No..... E.P/M.A No....

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SECTION OFFICER (Judl.)

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(SEE RULE 42) CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

. Gl	inistrative i Iwahati bench		*
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Original Application No.	33/2005		The state of the s
Misc.Petition No. Contempt Petition No. Review Application No. Applicants:- Vi. Respondents VII	LOKPah S	dukla on one of one	K. Palucdat.
Notes of the Registry	Date	Descent: The H	on ble Mr. M.K. Guptial Member.
This application is in form is filed/C. F. for Rs. 20/- deposited vide IPC/BD No		l learned counsel	B.K. Talukdar, for the applicant. is disposed of in der passed in No costs.
Sleps Caren win Enrice			Member (J)
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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

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	16.02.2005.
Sri Lokpati Shukla	Applicani(s)
Mr. A.K. Bora, Mr. B.K. Talukdar	ADVOCAT. FOR THE APPLICANT(S).
-VERSUS -	
Union of India & Ors.	RESPONLENT(S)
•	••
Rix Ms. U. Das.	ADVOCATE FOR THE RESPONDINT(S).

THE HON'BLE MR. M.K. GUPTA, JUDICIAL MEMBER.

THE HON'BLE MR.

- 1. Whether Reporters of local papers may be allowed to see the judgment?
- 2. To be referred to the Reporter or not ?
- 3. Whether their Lordships wish to see the fair copy of the Judgment?
- 4. Whether the judgment is to be circulated to the other menches Judgment delivered by Hon'ble Member (J).

W

CENTRAL ADMINISTRATIVE TRIBUNAL ::: GUWAHATI BENCH

Original Application No. 33/2005.

Date of Order: This the 16th day of February, 2005.

THE HON'BLE MR. M.K. GUPTA, JUDICIAL MEMBER.

Shri Lokpati Shukla
Son of Sri Ashok Kumar Shukla
Pharmacist, Grade – III, Lumding Division,
N.F. Railway, Lumding, at present working
At Divisional Railway Hospital, Lumding,
N.F. Railway

Applicant.

By Advocates Mr. A.K. Bora, Mr. B.K. Talukdar.

- Versus -
- Union of India, represented by the General Manager,
 N.F. Railway, Maligaon, Giwahati 781011.
- The General Manager (P)
 N.F. Railway, Maligaon, Guwahati 781 011.
- The Asstt. General Manager (P)
 N.F. Railway, Maligaon, Guwahati 781 011.
- 4. The Chief Personnel Officer, N.F. Railway, Maligaon, Guwahati 781 011.
- The Chief Medical director,
 N.F. Railway, Maligaon, Guwahati 781 011.
- 6. The Chief Medical Superintendent, N.F. Railway, Lunding Division, P.O. Lumding, Dist. Nagaon, Assam.
- 7. The General Manager (P), North Central Railway, Allahabad Headquarter, Allahabad, U.P.

. Respondents

By Advocate Ms. U. Das.

ORDER (ORAL)

M.K. Gupta, Member (J):

Heard Mr. B.K. Talukdar, learned counsel for the applicant.



- 2. By the present O.A. the applicant, Pharmacist, Grade III, N.F. Railway, seeks direction to respondents to dispose of his representation dated 27.12.2004, whereby he had requested for Inter Railway transfer from N.F. Railway to North Central Railway on the ground that he being the only son is required to attend and look after his ailing parent. He has undertaken to forego his seniority and proposed to accept bottom seniority if such Inter Railway transfer is acceded to It is contended that North Central Railway has no objection for such Inter Railway transfer as indicated vide communication dated 14.01.2004 (Annexure C).
- 3. On perusal of the O.A. and upon hearing the learned counsel for the applicant, I am of the view that interest of justice would be served if the Respondent No. 1, the General Manager, is directed to dispose of the applicant's request by passing reasoned and speaking order keeping in view the Rule position as well as and instructions on the said subject. This exercise shall be completed within a period of two months from the date of receipt of this order.

The O.A. is accordingly disposed of at the admission stage itself under Section 19(3) of the Administrative Tribunals Act, 1985. No order as to costs.

/ (M.K. GUPTA) JUDICIAL MEMBER

/mb/

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH,

केल्लीक अधिकरण Central Administrative Tribunal

GUWAHATI.

1 1FEB2005

सुनाहाती न्यायतीठ Rowehni Sench

/2005

Shri Lokpati Shukla.....Applicant.

-Versus-

Union of India & Ors...

Respondents.

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Filed by:-

(A.K.Bora)

Advocate.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH, GUWAHATI.

O.A. NO. 33 /2005

Shri Lokpati Shukla.....Applicant.

-Versus-

Union of India & Ors...

Respondents.

List of Dates and Synopsis of the application

- 23.1.2002- The applicant joined Ralways as Pharmacst in Grade-III service at Lumding Division.
- 1.2.2003- The application of the applicant with bio-data and declaration for inter Railway transfer from N.F.Railway, Maligaon to North Central Railway, Allahabad.
- 30.7.2003- The General Manager(P), N.F.Railway, Maligaon, forwarded Applicant's application dtd. 1.2.2003 to the General Manager(P), North Central Railway, Allahabad.
- 14.1.2004- Advance copy of the letter of the General Manager(P), North Central Railway, Allahabad to the General Manager(P), North East Frontier Railway, Maligaon requesting to intimate the date of release of the applicant.
- 8.4.2004- Letter from General Manager(Works), East Frontier Railway, Maligaon to
 the General Manager(Works), North Middle Railway, Allahabad, Utter
 Pradesh, requesting to submit a xerox copy of the letters under reference.
- 21.5.2004- Letter from General manager(P), North Central Railway, Allahabd to the General Manager, N.F.Railway, Guwahati, sending the photo copy of transfer order of the applicant.
- 27.12.2004- Application of the applicant praying for releasing him immediately at & friends Allahabad.
- 27.1.2005- Affidavit sworn by the applicant regarding his parents' serious illness.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENGH,
GUWAHATI.

O.A.NO. 33 /2005

Shri Lokpati Shukla,
Son of Sri Ashok Kumar Shukla,
Pharmacist, Grade-III,Lumding Division,
N.F.Railway, Lumding, at present working
at Divisional Railway Hospital, Lumding, N.F.Railway.

.....Applicant.

-Versus -

- Union of India, represented by the General Manager, N.F.Railway, Maligaon, Guwahati-781011.
- The General Manager(P),
 N.F.Railway, Maligaon, Guwahati-7810011.
- The Asstt. General Manager(P),
 N.F.Railway, Maligaon, Guwahati-781011.
- 4. The Chief Personnel Officer, N.F.Railway, Maligaon, Guwahati-781011.
- The Chief Medical Director,
 N.F.Railway, Maligaon, Guwahati-781011.
- 6. The Chef Medical Superintendent, N.F.Railway, Lumding Dvision, P.O.Lumding, Dist.Nagaon, Assam.
- 7. The General Manager(P), North Frontier Railway, Allahabad Headquarter, Allahabad, U.P.

Respondents.

The humble petition of the above named applicant.

Details of the Applicant.

1. Particulars of the order against which the application is made:-

The application is made: -

- (i) For direction to the respondents, 1 to 6 for releasing the applicant forthwith in order to enable him to join at Allahabad Division, North Central Railway in Grade-III, Divisional Railway Hospital, Allahabad, N. Railway (N.C.Railway) as the applicant's parents are in death bed.
- (ii) For taking necessary action forthwith as the letter dated 21.5.2004 of the General Manager (P), North Cenral Railway, Allahabad, Headquarter, Allahabad.
- (iii) For disposing the application /appeal of the petitioner dated 27.12.2004.

(2) Jurisdiction.

The applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

(3) <u>Limitation</u>.

The applicant declares that the application is within the period of limitation under Section 21 of the Administrative Tribunal Act. 1985.

(4) Facts of the case :-

- 4.1. That the applicant is a citizen of India and as such, he is entitled to all the rights and privileges guaranteed under the constitution of India, including all the right of the law of the land in question.
- 4.2. That the applicant is a pharmacist, Grade-III of the Medical Department of N.F.Ralway. He joined his service on 23.1©2002 under CMS/LMG/N.F.Railway. The applicant is the only son of his parents who are residing at Allahabad. The petitioner's parents are in deathbed state of health. There is none to look after them at the time dependency in respect of their life and livelihood at Allahabad. In order to look after them, the applicant having accepted bottom seriously has sought for transfer from Lumding to Allahabad.

The copy of the application is annexed herewith and marked as <u>Annexure-A</u>

4.3. That the General Manager (P), Maligaon, N.F.Railway forwarded his application to the General Manager(P), North Central Railway, Allahabad on 30.7.2003.

The copy of the said letter dtd. 30.7.03 is enclosed herewith and marked as Annexure-B

4.4. That the General Manager(P), North Central Railway, Allahabad has accepted the Inter Railway Transfer request of the applicant and requested the General Manager(P), N.F.Railway, Maligaon to intimate the date of releasing the applicant.

The copy of letter is annexed herewith and marked as Annexure-C

4.5 • That the General Manager, North East Frontier Railway, Maligaon, has not yet released the applicant in spite of the humble request of the applicant. It is to be noted that on 8.4.04 the General Manager, N.F.Railway, Maligaon, sent a letter to the General Manager, North Central Railway, Allahabad asking the said office to verify the transfer order of the petitioner from N.F.Railway to North Central Railway vde letter No.E/283/140/13/Med/Pt. 8 issued by the General Manager, N.F.Railway, Guwahati.

A copy of the said letter dtd.8.4.04 is annexed herewith and marked as Annexure-D(Translated).

4.6 That thereafter the North Central Railway, Allahabad in respond to the said letter dated 8.4.04 of the N.F.Railway, Maligaon, duly verified the transfer order of the applicant and sent a letter dated 21.5.04 toe the N.F.Railway.

A copy of the said letter dated 21.5.04 issued by the General Manager, N.C.Ralway, Allahabad is annexed herewith and marked as <u>Annexure-E</u>.

4.7 That thereafter the respondents No.1 to 6 did not take any action and the applicant being aggrieved at the aforesaid action of the respondents on 27.12.2004 submtted an appeal/representation before the respondents to release him for going in the new post an transfer from N.F.Railway, Maligaon to the N.C.Railway at Allahabad and te respondents No.1 to 6 also did not take any action for disposing the said appeal/representation of the applicant as yet.

A copy of the said appeal/representation dated 27.12.04 is annexed herewith and marked as Annexure-F.

- 4.8 That the applicant begs to state that he has demanded justice but the same has been denied to him and he has no other alternative or efficacious remedies other than the instant application to this
 Hon'ble Tribunal.
- 4.9 That this application is made bonafide and for ends of justice.
- Ground for reliefs with legal provisions: -

5.

- 5.1. For that the Respondents have not released the applicant without any rhyme and reasons which caused immense hardship and mental depressions to the applicant.
- 5.2. For that the respondents action are not justified and bad in law as well as in fact.
- 5.3. For that malice in law and malice in fact is potent in the facts and circumstances of the case.
- 5.4. For that the applicant is the sufferer for not releasing him which cannot be common flagged under the guide of Administrative fairness.

- 5.5. For that the action of the respondents is the result of arbitrariness, and whimsical and unreasonable delay in disposing the appeal/representation infringed the rights of the applicant under Article 14 and 16 of the Constitution of India.
- 5.6. For that the unjust and unfair treatment in the action of the respondents is explicit.
- 5.7. For that in view of the matter, the applicant is entitled to the reliefs sought for

6. Details of the remedies exhausted:-

The applicant declared that he has preferred appeal dated 27.12.2004 without any result and there are no other efficacious remedies under any Rule and this Hon'ble Tribunal is the only forum to adjudicate the subject matter.

7. Matters not previously filed or pending with any other Court :-

The applicant declares that he has not filed any case on the subject matter before any court, forum or any other institution. However, he has preferred an appeal as stated at above.

8. Reliefs sought for :-

Under the above facts and circumstances the applicant prays for the following reliefs.

- 8.1. The respondents No.1 to 6 may be directed to release the applicant forthwith from their present office at Lumding as requested by the General Manager(P), North Central Railway, Allahabad. (Annexure-C) in view of the acceptance of the request transfer of the applicant.
- 8.2. The respondents No.1 to 6 may be directed to dispose of the appeal/representation dated 27.12.2004 within specific time.
- 8.3. Any other relief or reliefs as the Hon'ble Tribunal may deem fit and proper.

The above reliefs are prayed for on the ground stated in para 5 at above.

9. <u>Interim Relief:-</u>

During the pendency of this application, the applicant prays for the following interim reliefs:-

- 9.1. The release of the applicant is considered immediately in order to enable him to join at Allahabad as his parents are in deathbed.
- 9.2. Any other relief or reliefs as the Hon'ble Tribunal may deem fit and proper.

The above reliefs are prayed for on the grounds stated in para 5 at above.

- 10. This application is filed through the Advocates.
- 11. Particulars of postal order.
 - i) IPO No. 20G 116006
 - ii) Date of issue 3.2.205
 - iii) Issued from -
 - iv) Payable at-

12. <u>List of Enclosures:-</u>

As per Index.

VERIFICATION

I, Shri Lokpati Shukla, Son of Sri Ashok Kumar Shukla, aged about 30 years, at present working as Pharmacist in the Divisional Railway Hospital, Lumding N.F.Railway, to hereby verify tat the statements made in the paragraphs 1,4,6 to 12 are true to my knowledge and the statements made in paragraphs 2,3, & 5 are true to my legal advice and that I have not suppressed any material facts.

And I sign this verification on this th day of February, 2005 at Guwahati.

Lokpate Shukla Signature. (1)

Assex me-A

N.F.RAILWAY APPLICATION FORM FOR INTER RAILWAY TRANSFER

NOTE: This form may be filled in duplicate in the case of Inter Divisional, Departmental Transfer and Triplicate in case of Deputation /Inter Railway Transfer sought.

1. Name

2. Designation

3. Staff/Ticket No.

4. Unit in which Working

5. Date of Birth

6. Category in which Grade

(a) Appointment

(T) Confirmed

(c) Continuously ef.g. for more than 3 month

7. Transfer sought to state post name of station, Department Division Rly. project

8. Acceptable basis for Transfer (Stick out which ever is not applicable)

[a] On request at bottom seniority in recruitment grade

[b] Mutual Transfer

[c] Against all for volunteers
(Give particulars of call letters and job applied for)

9. If under 8(a) state your special

[a] Condition if any (Eg. Grade post station of posting Qrs. Etc.

[b] If transfer under 8 (b) attach one copy of colleagues: application on similar form he should affix his signature and state his name staff T/No. Designation and address

10. Educational Qualification

11. Medical Category

12.Caste

13. Special Remarks, if Any

14. Residential Address

15. Remarks of immediate Superiors Forwarding File No.
Date of forwarded
Date

SIGNATURE OF FORWARDING AUTHORITY WITH SEAMS

: LOK PATI SHUKLA

PHARMACIST

MEDICAL

13-08-1974

APPOINTMENT

: ALLAHABAD DIVISION,

N. RAILWAY (N. C. RAILWAY)

:(a) ON REQUEST AT BOTTOM

SENIORITY

: GRADE III, DIV. RLY. HOSPITAL
ALLAHAGAD,

N. Rry. (N.C. 224)

D. PHARMA

vewH:

: MY FATHER and MOTHER ARE OLD AND ILL. I AM THE ONLY SON TO

LOOK AFTER THEM.

: H.No: - 135/18-E, JAGMAL KA HATA

ALLAHABAD

: Su DWO/040/13

: 01/02/03

01/02/03

Sok Potr Shilly SIGNATURE OF APPLICANT

B.K. galundar

DECLARATION

	`		
I, Lok f	PATI SHU	KLA	full name do here by declare that I am
Express the fol	llowing:	; Being arranged on	the basis of 'Q' Mutual Exchange /Own request and
1. [a] I shall	abide by and	1 accept the Seniority	as admissible under the Rules for mutual transfer.
[b] I shall a	ccept bottom	seniority under the re	ules as transfer sought for is at my own request.
2. I shall accept Transferred.	ot posting to a	iny Station /Office/ /U	nit / Division of the Railway to which I shall be
3. I am aware t	hat I am neith	ner entitled to transfer	r passes nor TA/DA joining time.
4. I shall not c	laim for allo	tment of Rly. Qrs. o	f Turn.
 I shall der Transfer . 	posit security	money as required a	and when required for the post to which I am seeking
6. I shall unde	ergo initial /re	efresher course and fu	st aid training tour as required under the rules.
7. I shall com to which I	ply with the	e rules ,regulations ar a transfer	nd instructions connected with the duties of the post
8. I shall not	seek a transf	er to	
Railway _	SOOK & MAINS	VI to	Division
T			
$\boldsymbol{\mathcal{U}}$.		•	Son Patrishilla
		, <u>,</u> , , , , , , , , , , , , , , , , ,	Signature of Applicant
Witnesses:			or ripphomit
Declaration giv	en in my pr	resence:	
1. Signature	: Stulais		1. Signature : anlath
Full Name	: Demar	rta Seikia	Full Name: Niranjan Nath.
Designation	: Pharm	rta Seikia raiest Gr-11 ding	Designation: pharmacist Ger 10
Station	: Lum	ding	Station : Lumding

NOTE: Mention here Railway in case of Inter Railway Transfer and the Division, Unit of the Railway To which Transfer is sough? Retain the applicable and strike off the other 1 (a) or (b) only Should be used as appropriate.

Date

1-2-2003

D.K. Talukdar

Date

: 01-02-03.

PHARMACIST / III

BIO - DATA

1. Name	: LOK PATI SHUKLA
2. Father's Name	S. ASHOK KUMAR SHUKLA
3. Date of Birth	: 13-08-1974
4. Community	: Hww
5. Railway	: N.F. RAILWAY
6. Division	: LUMDING DIVISION
7. Mode of Initial appointment	: RLY. RECRUITMENT BOARD
8. Branch /Department	MEDICAL
9. Permanent Designation (Substantive)	PHARMACIST, GRADE - III.
(a) Scale of Pay(Substantive)(b) Date of Entry into present Grade (substantive)	(4500-7000) : 23 JANUARY 2002
10. Seniority Unit (Divisional : or zonal Seniority	
11. Medicai Category	:
12. Accepted bottom Seniority or not	: ACCEPTED
13. Educational Qualification [a] Academic	:β.5<.
[b] Technicai	: D. PHARMA
[c] Computer knowledge if any	:YES
14. Present Postal Address	: DIVISIONAL RAILWAY HOSPITAL
	N. E. RAHWAY
	Signature Sook Patr. Shilling
	Employees Name: 1 ok 2000 Common

B.K. Dawrodar

MORTHEAST MONTIER RAILWAY

OFFICE OF THE CERRAL MINCER (E). MALICADH :: GWARATT - 11.

No. E/269/149/13 (Hed) Pt. VIII

30-07-2003. Dated:

The General Managar (E); North Control Rellway; All shabad.

Subs Inter Railway transfer of Shri Lekpati Suble: Phermacist Gr. III in scale E. 1509-7600/- unser CMS/LMG/8, F. Railway.

An application from Shal Lokpeti Shukla, Pharmacist Gr. III/LHG in scale & 4500-7000/2 working under CMS/LHG/ N.F. Reilway for his inter Mediway transfer from W.E. Reilway to North Control Reilway/Allahatan on accompans of better somierity is ferworked for consideration please.

His service particulars as given below :-

. Siri Lokpati Shukla.

2) Designation

: Pharmacist Graill.

3) Dopartment

. Hodical.

4) Date of appointment

23-01-2002.

5) Date of birth

: 13-00-1974.

6) Community

: 100

7) DAR/VIG/AFF cose if any : NIL

This issues with the approval of CID.

DA Andore

(A. N. Chatterjee) APO/TEST for GENERAL MANAGER (P) MLG.

Copy for information and nocessary action.

1) CMS/LMG

2) DRM (D)/LMG - This is in reference to his letter Ne.0/2.4/Pt.IV/Not dated 11-03-03.

Staff concerned through CHS/AMG. He can be relieved from NF Rly, if accepted by NCR, only when his reliever is available.

B.K. Tallula Print

ADV-COPY

(3)

Annexure-G

NORTH CENTRAL RAILWAY

Headquarters Office Allahabad

No.797-E/IRT/NCR/Med Dated: 14.01.2004

General Manager(P)

North East Frontier Ralway

Maligaon Guwahati-II

Sub: Inter Rly. own request transfer of Shri Lokpati Shukla, Pharmacist Gr.III in Scale 4500-7000 under CMS/Lumding/N.F.Rly. to NCR/ALD.

The Inter Railway Transfer request of Sh. Lokpati Shukla/Phannacist Gr. III in Scale 4500-7000 under CMS/Lumding N.F.Rly. has been accepted by the competent authority on acceptance of bottom seniority subject to the following conditions.

1. The above order is issued subject to the condition that he is free from DAR/SPE Vig. angle.

2. The memorandum/order sparing the employee should have the photograph of the employee pasted on it duly attested in a manner that the signature of the releasing official and the rubber stamp below that appear partially on the photograph and partially on the photograph.

3. TA/DA. Transfer pass, joining time and composite transfer grant etc. are not admissible to him on the above account, the transfer being on his own request.

4. The above staff should be directed to report to GM(P), NCR Allahabad for further posting.

5. The date of releasing may be intimated to this office for record

He fulfil the condition for Inter Railway transfer and possesses the direct recomment qualifications.

(P. S. Bisht)

for General Manager(P)

B.K. Talundar

No.E/283/140/13/Med/Pt-8.

Office-General Manager(Works), Maligaon, Guwahati-11 Dated:-0**g**-04-2004

To,

The General Manager(Works), North Middle Railways, Allahabad, Uttar Pradesh.

Shri Lokpati Shukla, Pharmacist of Grade-III, from East Frontier Railways to North Middle Railways, Allahabad.

Railway's letters dated 30.7.2003 and 7.11.2003.

In reference to the above subject, I beg to state that Inter Railways Transfer of Sri Shukla was sent to you for necessary action, but no action has been taken so far by you.

Sri Shukla had attached herewith a photocopy of your office letter No. 797/E/IRT/MED, in connection with his transfer application, a Xerox copy of that letter is attached herewith for ready reference.

Please submit a Xerox copy of the said letter of your office, so as to verify whether such a letter was actually issued or not and so that further proceeding can be made.

Sd/- Illegible.

(N.N.T.:AKUR)

....Works Office?/N.G.

... General Manager/Works,

Guwahati.

D.K. Tahundan

- 14-

(3)

Amoxure-F

NORTH CENTRAL RAILWAY

Headquarter Office Allahabad

NO: 797-E/IRT/NCR/Med Dt. 21-05-04

General Manager (P) N.F.Railway Guwahati

Sub: Inter Railway own request transfer of shri Lokpati Shukla Pharmacist III N.F.Railway to N.C.Railway.

Ref.: Your letter No.E/283/140/13/Med/Pt. Viii Dt. 08-04-04.

In reference to your letter quoted above, one photocopy of transfer order of Shri Lokpati Shukla, Pharmacist III of N.F.Rly. is enclosed herewith for further action.

(P.S.Bisht) For General Manager(P)

Applicant.

Sd/-Lokpati Shukla,
Pharmacist, Lumding
Divisional Railway Hospital,

B. V. Lauren

Annoxure-F
(Translated Copy)

Dated: - 27.12.2004.

To,

- 1. The General Manager(Worsk)/Maligaon, East Frontier Railways,
- 2. The Deputy General Manager/Maligaon, East Frontier Railways,
- 3. The Chief Works Officer/ Maligaon, East Frontier Railways,
- 4. The Chief Medical Director/Maligaon, East Frontier Railways,

Sub:- Submission regarding transfer.

Ref:- North Middle Railway to Inter Railway Transfer, subject be approved vide letter No.797-E/IRT/NCR/Med. Dated- 21.5.2004.

Sir,

I, Lokpati Shukla, an applicant is working in the post of Pharmacist under East Frontier Railways, Lumding Division and I would like to draw your attention as above mentioned subject relating to Inter-Railway Transfer.

Sir, I sent an application for Inter-Railway transfer from East Frontier Railways to North Middle Railways at Allahabad. In this connection vide a letter No.797-E/IRT/NCR/Med. Dated 21.5.2004 was approved from Allahabd, North Middle Railway and accordingly, it was duly received by your office at Maligaon with reference to the above subject, but no action seems to have been taken by you so far, while I am eagerly waiting in the hope of necessary action.

Sir, that my parants (mother and father) are suffering from old age and ailments I am only son for which the responsibility of the family come to me as a whole and as such, I am unable to look after them due to far distance and non-availability of time. It being the position, my parents have to undergo sufferance. My father has undergone two major operations- of kidney and gall-bladder.

I, therefore, request your honour to look into my matter sympathetically and allow me to go on transfer as prayed for, so that I can proceed to Allahabad and resume my duties with North-Middle Railways.

Thanking you.

Applicant.

Sd/-Lokpati Shukla,
Pharmacist, Lumding
Divisional Railway Hospital,

O.K. Talundan



AFFIDAVIT

I, Sri Lokpati Shukla, S/O. Svi Ashok Kumar Shukla inhabitant

of Lumding Towns Divisional Railway Hospital, N.F. Railway. P.O. +
P.S. - Lumding by Profession Railway Service (Pharmasist), aged ab-out 30 Years, do hereby Solemnly affirm and declare as follows:--

That, I am a Citizen of India by birth and at present li-

That, My Permanent Residentail Address is Home No. 135/18- E

- 3. That, I am the only Son of my Pearents. This is true.
- 4. That, My Pearents are Old in age and lying in the death bed condition. This is true.
- 5. That, There is no other person to Lookafter my Pearents in this Condition out of me. This is true.

Contd.p/2....

B. K. Talundar



** 2 ##

6. That, My absence is caused mental agony and distress of my

VERIFICATION

I, Sri Lokpati Shukla, the deponent do hereby Solemnly affi-rm and declare that the contents of this Affidavit are true to
the best of my knowledge and belief & I put my hand on this 27 % days of January, 2005.

Lot Patr Stulie

5/A. & declared before me by the deponent who is identif--ied by Mr. B. A. Chowdhury. Advocate, Hojai, S/Nagar Court.

Identified by me

Advocate 27/1/05

Magistrate.

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Kalra Nursing Home 1107/1, Meerapur, Allahabad Phone 058677

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BIOPSY REPORT	

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Phone : Clinic cum Resi. : 2001805, 2506266



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PATIENTS NAME

ASHOK KUMAR SHUKLA

DATE

17/November/2003

AGE/SEX

50 / M

REFERRED 8Y

DR. R.K.KAPOOR.

ULTRASOUND WHOLE ABDOMEN

REPORT:

LIVER

Normal in size & shape. Mild fatty changes are present. Intrahepatic

biliary radicals are not dilated.

GALL BLADDER

Normat in size & shape. A hyperechole calculus (size 17mm) is present.

CBD & Portal vein are normal in calibre.

PANCREAS

Normal in size & echopattern.

SPLEEN

Normal in size & echopattern.

KIDNEYS

Left kidney is normal in size & shape. No calculus or hydronephrosis

changes are present.

Right kidney is normal in size & shape. Evidence of hydronephrosis changes are present. A hyperechoic calculus (20mm dia) is present at

pelviurctoric junction.

No ascites or lymphadenopathy seen.

URINARY BLADDER

Distended with urine .No calculus or debris present .

PVR----20ml.

PROSTATE

Enlarged in size. Parenchymal calcification present.

Sizc:47x33x36mm

Weight:30gms

IMPRESSION:

FINDINGS ARE SUGGESTIVE OF :-

CHOLELITHIASIS.

HYDRONEPHROSIS RIGHT SIDE WITH CALCULUS AT PELVIURETERIC JUNCTION.

DR.S.K.GUPTA;MD

DR.PANKAJ KAMRA;MD

DR.V.K.AGARWAL;MD

b-K. Talukdar

not for medico legal purpose